[Shri Man Mohan Mathur

Special

the country. The farmers are satisfied with their service. Their work has been appreciated by the Department of Agriculture, Ministry of Agriculture, the Overseas Development Administration, United Kingdom, Indian Council of Agricultural Research and evaluated by the National Council of Applied Economic Research, But, Sir, suddenly the Government has decided to abolish this organisation. The newspaper has published with effect from 31st March. 1938 this organisation will be abolished. By that the poor people and poor agriculturists of that poor area will be affected. The employees will lose So, in the larger service interest of the farmers, agriculturists and employees of that organisation, particularly those belonging to the Eastern region, I would request the Government to reconsider its deci-Already the Chief Ministers of West Bengal and Assam have protested. One wing of such an organisation is also serving in my district Kalahandi. That is a chronically drought-prone area. There, one big project, the Indravati project, is coming up. We need their service at this time. When the farmers need the service of these technicians and officials, the Government has decided abolish that organisation. So, through this Special Mention I quest the Government to reconsider it in the larger interest of the region.

SHRI SANTOSH KUMAR SAHU: (Orissa); Sir, emphasis in our nation is on technological revolution. here we are abolishing a projectfertiliser demonrtsation project which was going to propogate in the eastern part of India, which is already an agriculturally backward агеа. urge upon the Ministry to reconsider its decision and allow the farmers to benefit from it in the application different of fertiliers in uses according to the scientific methods. Chief Ministers of West Bengal Bihar

others have opposed its abolition. The Government must come out with a categorical statement as to why it wants to deprive the farmers of this technoligical benefit. The Government should give an assurance that it would continue with this project so that farmers in the backward part of the country are not denied of its benefit.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashra): I also associate myself with the views expressed by the hon. Member his Special Mention. It is a concern of all the farmers of this country. If any one takes a step intended to harass the farmers, we wil unitedly stand behind the farmers. It is our responsibility as Member of this House. I associate myself with the hon. Members for the sentiments which he has expressed in the House about the problems of the farmers. (Interruptions)

श्री राम नरेश यादव: (उत्तर प्रदेश) महोदय, मैं भी अपने को इससे सम्बद्ध करता है ग्रीर चाहता हूं कि इस संबंध में सरकार जल्द से जल्द ध्यान दे क्योंकि किसानों का प्रश्न है। किसानों का प्रश्न देश के खाद्यान से जुड़ा हुमा है ग्रीर देश के विकास से जुड़ा हुमा है। इसपर ध्यान जाना बहत ही ग्रावश्यक है।

Situation Arising out of Government's Decision to use Norplant I and Norplant II on Women of up under the US—aided Family Planning programme

SHRIMATI KAMLA SINHA (Bihar): Sir, through this Special Mention I would like to bring to the notice of the Government a very serious affair which is being ried on the women of India in general and on the women of Uttar Pradesh in particular with the connivance of this Government.

The Government is launching a massive family planning project in U.P. with US AID kown as Inovation in Family Planning Service Project. It is a massive \$325 million project, which will be on for more than 10 years. Under this mainly harmone-based contraceptives, such as Norplant I, Norplant II and Dep Provera will be used.

Norplant I and Norplant II are . long-acting reversible hormonal contraceptives in capsule form implanted under the skin of a woman's upper arm, which is called sub-dermal implant. It releases a synthetic hormone called levenorgestrel. Pregnancy is prevented through combination of mechanisms. It has been found that long-term consequences of its are dangerous. This is supported by the World Health Organisation's 1990 publication on Norplant. Even Population Council of USA. a Government body, which is propagating it. also stated: "since Norplant has not been widely used as yet, relatively little information exists either on long-term sacty of its longterm side offects"

Sir, in India women have been used as guinea-pigs for clinical tests. It is also feared that Norplant-I and II are carecenogenic. The Indian Council of Medical Research and the Medico Friends' Council also have reservations on the use of Norplant I and II. Sir, I would like to mention here some of the complications on the use of Norplant, I quote from an eminent doctor:

"Norplant can cause anything from depression to heart trouble. Norplant causes complete disruption of the normal menstrual cycle. Since Norplant acts on organs such as hypothalamus, pituitary which also controls several other functions than the reproductive activity, the effect of Norplant is to

produce profound changes in these functions. In up to 15 per cent of women, acne and generalised hair growth has occurred signifying disturbance in the hormonal baiance. Loss of body weight was up to 10 kg in certain cases. Norplant causes an increase in blood pressure, heart problems and disrupts the functioning of the circulatory and cardio-vascular system. Complications related to the reproductive organs are also serious. In as many as 10 per cent of the users ovarian cysts usually accompanied with pain in the lower abdomen Thich often needs surgical intervention is reported Surgical complications include infection at the insertions and removal etc. been reported. It has also been reported that some of the main longterm hazards include cancer cervix and cancer of endometrium. Norplant is potentially mutagenic and a carcinogenic agent. the ingredient hormone (levongestrol) is passed into the breast milk and is absorbed into the intestines of breast feeding infants. alters the infants' metabolism and thus alters the body weight.

About return to fertility, no proper study has been conducted." There is also a pig question mark. What is more upsetting is that "the clinical trials on Norplan were conducted in India without the consent of the women concerned. Helsinki Declaration on clinical trial states that informed consent of the cases is a basic norm any agency conducting clinical trials should follow. It is a violation of all ethics and human rights values, if this is violated.

I would also like to mention another drug which $i_{\rm S}$ going to be used It is Depo-Provera, Again I quote:

"Depo-Provera is manufactured by Upjohn Ltd... a U.S.—based multinational drug company. Depo-Provera was not licensed for use in US. till recently but only for ex[Shrimati Kamla Sinha]

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port! Depo-Provera contains a female hormone called progestin. Progesion suppresses ovulation thus preventing pregnancy. It was firstly tried in South-East Asia. followed by other Third World countries, Bangladesh, etc."

Now it is going to be used in Uttar Pradesh and then the whole of India.

"In 1968, Upjohn was ordered to conduct tests into Depo-Provera's safety. The tests were not conclusive But revelations were shocking enough for a ban. An increase in cervical cancers and brest tumours also the fact that it may be through breast-milk transmitted and the infant and effect it may cause infertility send shock waves amongst all those who are concerned. In 1978, the U.S. Food formally Drug Administration denied approval of Depo-Provera U.S.A."

Now this is going to be used in India.

'A' major portion of Depo-Provera been thrust on women of Asia and other Third World countries through various family planning Government Now, the Government of India has entered into a contract with the Uni-America and the United ted States of States of America are going to dump these medicines in Uttar Pradesh in India. So, I hereby demand the U.S aided Pradesh in Uttar Population Project should not be allowed to dump Norplant I and II and Depo-provera which have not been used in the United States of America and in any of the developed countries. Thank you, Sir.

SHRI SUKOMAL SEN (West Bengal): Sir, what Mrs. Kamla Sinha has raised is a serious matter We support the laudable project. But it does not mean that India or the women of India should be used as guinea-pigs for testing the untested medicines, manufactured by the U.S.

drug multinationals This is what the U.S. drug multinationals are doing. They are testing these medicines in third-world countries Now, Indian women are being used as guinea-pigs for testing there medicines which are protesed against in their own country. I seek the attention of the Government and I request that the Government should see to it that the socalled U.S. project is not allowed to enter India as it is a benevolence all, the Indian Government should get it confirmed whether these medicines are actually appropriate and whether they are conducive to the purpose for which the are used. Otherwise, they should be banned and these projects should be totally banned from the country. Otherwise, it will be counter-productive. Women will be scared away, rural people will be scared away, from the Family Planning Project as it happened earlier also. It will be counter-productive and harmful to the Family Planning Project itself.

मौलाना श्रोबंदल्ला खान आजमी : (उत्तर प्रदेश) : सर, मैं मिसेज कमला सिन्हा जी की सपोर्ट करते हुए यह कहना चाहता हूं कि ग्रमेरिका कुछ मुल्कों की जमीन पर बमबारी कर के श्रपने बमों का एक्सपेरीमेंट कर रहा है। हिंदुस्तान व एशिया के दूसरे मृल्कों में ग्रपनी दवाग्रों के जहर के जरिए इन मुल्कों की ग्रीरतों के वजद पर एक्सपैरीमेंट कर के उनको तबाह श्रौर बर्बाद करने का काम कर रहा है। उसमें लगता यह है कि हमारी हकुमत फेमिली प्लानिंग के जरिए, प्रोग्राम के जरिए वह मुल्क की ॰ श्राबादी कम करना चाहती है, बजाय इसके ⁹ कि अच्छे ढंग से मृत्क की आबादी को कम करने का तरीका अपनाए, इंसामों को मारने का तरीका अपनाया जा रहा है। उसमें <mark>त्रमरीका की मदद से जिस तरह से</mark> इंसानों को हानि की कगार पर पहंचाया जा रहा है, मैं उसकी जबर्दस्त मजम्मत करते हए उनके साथ अपने को एसोसिएट करता हुं।

مولاً اعبى دالسُّد خان المعلَّى الربردسيُّن أم يرحمن كملاسنهامي كوسيورط كمهق بيوشت مير لی بلاننگ کے ذراعتص بروگرام کیے ذربعہ دو م*لک ک*ی اری مم محرنا ہوائی<u>تی سے بچاہتے</u> ی سے کاطرلقہ ایرائیے البہ انوں کو نمازیسے کا طریقہ اسایا حاد السیدان من المریکی مرد مسیحین طرح يبييےالسانوں كو لم في كى كەكايە بريسيجا باحادلر ر، کی زمرد درست مدحرت کویتسے ہوستے۔ ن ما تعالم الما الله كواليا والما المطبي كوراً مون .

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Sir, you are aware that I am a medical expert and also a family-planning activist. I consider it to be... (Interruptions). What is it?

SHRI SATYA PRAKASH MALAVI-YA (Uttar Pradesh): How many children do yon have?

DR. JINENDRA KUMAR JAIN: If the House wants to know, I have two children. Sir. (Interruptions). I do not know why they are laughing. It is a very serious matter

THE VICE-CHAIRMAN (SHRI MD. SALIM): Do you want to associate or dissociate?

DR. JINENDRA KUMAR JAIN: My name is there and I do not want this House to be misled. I want to correct some of the misconceptions which might have arisen.

THE VICE-CHAIRMAN (SHRI MD. SALIM)- Do you want to associate or dissociate?

DR. JINENDRA KUMAR JAIN: That is not the question. I want to correct the information because this is my subject.

Mrs. Sinha was very kind to ferret out some of the medical science reports which, I believe, somebody has prepared for her, out of context. (Interruption). Please listen to me. The issue is that in India. . (Interruptions).

SHRIMATI KAMLA SINHA: Sir. I have serious objections to his comments.

THE VCE-CHAIRMAN (SHRI MD. SALIM): Mr. Jain, you should not made such comments.

SHRIMATI KAMLA SINHA: Sir. this is very unkind of him. He may be a doctor. But all we know that he is running a vedio studio. (Interruptions).

THE VICE-CHAIRMAN (SHRI MD. SALIM): You can seek permission from the Chairman on another occasion if you want to give some expert opinions. But when Mrs. Kamla Sinha makes her special mention, while she is presenting her special mention, you should not comment like this

DR. JINENDRA KUMAR JAIN: The question is not of Mrs. Kamla Sinha. The question is of the life and the quality of life of the women of our country.

THE VICE-CHAIRMAN (SHRI MD. SALIM): We cannot convert this into a debate.

DR. JINENDRA KUMAR JAIN: Please be sure that 500,000.....

[†] Transliteration in Arabic Script.

THE VICE-CHAIRMAN (SHRI MD. SALIM): I will allow you, if you want to associate or dissociate But please do not convert this into a debate.

DR. JINENDRA KUMAR IAIN: Mr. Vice-Chairman. Mrs. Sinha is not the issue. This is not a question of association or dissociation. (Interruptions).

SHRIMATI KAMLA SINHA: But the issue is one which I have raised and it is a very vital issue. This is wrong. (Interruntions)

DR. JINENDRA KUMAR JAIN: I have sought the permission of the Chairman to speak on this and I should be allowed to speak (Interruptions)

THE VICE-CHAIRMAN (SHRI MD. SALIM): The procedure is, if you are raising some point in the form of a special mention. (Interruptions). If you want to associate yourself and want to seak even for half a minute on this. I can allow you... (Interruptions)

मौलाना श्रोबैदल्ला खान आजमी : या हुक्मत के रिप्रजेंटेटिव होकर बोल हे हैं ैं?...(स्पवधान)...

مولانا عبيدالسُّر خان اعظمى كياحكومت طرط مير كراول سيميري ... مراخلت ...

THE VICE-CHAIRMAN (SHRI MD. SALIM): It is for the Health Ministry to react to it. The other Members also associated themselves with it Now, it is for the Government to see whether they want to react to this or not. (Intersuptions).

DR. JINENDRA KUMAR JAIN: Sir, do I have a chance to speak after having the permission of the Chairman? You allowed two more Members to get up and speak.

THE VICE-CHAIRMAN (SHRI MD. SALIM): The Chairman has given you permission to associate yourself with this.

KUMAR IAIN: DR. IINENDRA I am taking advantage of that permission

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please refrain from making any comment.

JINENDRA KUMAR JAIN: DR. Sir. I am just coming to the point that in India 500,000 women die every year of pregnancy and unwanted, unregulated, fertility behaviour of Indian women is a major cause of the morbidity of women. (Interruptions)

SHRI SUNIL BASU RAY (Wes, Bengal): Is that an issue or is malnutrition responsible for this? What about the quality of life?

DR. JINENDRA KUMAR JAIN: Sir, there are many problems and malnutrition is one of them

SHRI SUNIL BASU RAY: You are unloading all your comments at the door of women.

JINENDRA KUMAR I have said only one sentence. (Interruption).

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANS-PORT (SHRI JAGDISH TYTLER): Sir. I have my Bill. (Interruptions).

JINENDRA KUMAR What do you mean by your Bill? I have taken the permission of the Chairman to speak (Interruptions).

SHRIMATI KAMLA SINHA: these are all uncalled for comments. I appeal to you. Sir, to restrain the Member (Interruptions)

JINENDRA KUMAR JAIN: I have only spoken one sentence. What is this going on

IT | Transliteration in Arabic Script.

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THE VICE-CHAIRMAN (SHRI MD. SALIM): You can give a separate notice. If you want to say something on this, you can give a separate notice.

DR. JINENDRA KUMAR JAIN: l want to say something

THE VICE-CHAIRMAN (SHRI MD. SALIM): You see other Members also want to speak. Then there is a listed business. I cannot allow you to make a speech on this.

DR. JINENDRA KUMAR JAIN: I am not making a speech. I have just spoken one sentence so far. I want to say that family planning is a very important programme for the country and this is not true that Norplant is going to kill the Indian women. It is scientifically tried drug. In the past, the family planning programme had suffered a great deal just because of some misconception. Please don't allow the same mistake to be repeated. The criticism of strategy for the family planning programme must not on popular misconception. be based There is a forum known as the Parliamentarians' Forum for Population and Development We are supposed to be participating there. I would like to know from the Government why the Parliamentiarians' Forum for Population and Development is not functioning. Member of Parliament today is associated with that forum. A serious issue like what Mrs Sinha raised, should be dise caused secineifically, dispanssionately and in view of the interest of women, I make a categorical statement that in my humble opinion, what the hon. Member, Mrs. Sinha, spoke about the scientific aspect of the Norplant, was not the whole truth. That was only a part of the statement. There has to be . (Internuptions)

THE VICE-CHAIRMAN (SHRI MD. SALIM): You cannot challenge her in this manner, (Interruptions)

SHRIMATI KAMLA SINHA; Sir, is be an* (Interruptions)

arranged as ordered by the Chair.

DR. JINENDRA KUMAR JAIN: Are you an* You should be ashamed of yourself. (Interruptions) Sir, she should be ashamed of herself. How can she call me ants (Interruptions) Just because you your ideology is are Communists and failing...(Interruptions)

THE VICE-CHAIRMAN (SHRI MD. SALIM); Nothing will go on record, Dr. J. Jajn please calm down, (Interruption).

JINENDRA KUMAR JAIN: She must withdraw her.

THE VICE-CHAIRMAN (SHRI MD. SALIM): It is not going on record (Interruptions)...

JINENDRA KUMAR JAIN: DR. I am explaining the family planning programme and you are trying to take polltical mileage out of it. (Interruptions)

श्रीमती सत्या बहिन: (उत्तर प्रदेश) सर यह महिलाओं का इस हारह से प्रयमान कर रहे है :

SHRIMATI KAMLA SINHA: this drug has been used only in thirdworld countries and Africa and not in developed countries. That is 3 P.M. the main thing, (Interruptions) These drugs are used only in third-world countries and in Africa.

DR. JINENDRA KUMAR JAIN: That i, not true, Family planning...

THE VICE-CHAIRMAN (SHRI MD. SALIM): O.K. Dr. Jain. This issue should not be disclosed here now ... (Interruption)... I am not allowing anybody. Please take your seat, Mrs. Sinha Shri Anand Prakash Gautam

श्री संघ प्रिय गौतमः (उत्तर प्रदेश) मि॰ वाईस चैयारमेन साहब।

उपसभाध्यक्ष (श्री मोहस्मद सलीम) बैठिए ग्राप ।